

**CITY CIVIL COURT MUMBAI**

**IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH**

**Court 59 Adhoc Civil Judge**

**CIVIL CAUSE LIST DATED 23-11-2020**

**ARGUMENTS**

<b>Sr. No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
1.	SUIT	107108/1997	BANK OF BARODA Vs GOLDIE PURSHOTTAM SUD	S ASHWINKUMAR AND COI 2ND COURT RECEIVER
(Sub Matter: NOTICE OF MOTION/0101069/2015)				
(Sub Matter: NOTICE OF MOTION/0102826/2015)				
(Sub Matter: NOTICE OF MOTION/0101766/2015)				
(Sub Matter: NOTICE OF MOTION/0101683/2015)				
2.	SUMMERY CIVIL SUIT	101261/2016	Techfab India Industries Ltd. Vs 1.B.R. Arora and Associates Pvt. Ltd. 2.J.K.S. Constructions Pvt. Ltd.	M/s. Dave and Co

(Sub Matter: SUMMONS FOR JUDGT/0100172/2017)

**CITY CIVIL COURT MUMBAI**

**IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH**

**Court 59 Adhoc Civil Judge**

**CIVIL CAUSE LIST DATED 24-11-2020**

**SUMMONS FOR JUDGEMENT HEARING**

<b>Sr. No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
1.	SUMMARY CIVIL SUIT	100697/2019	Akai Steels Pvt. Ltd. Vs Satellite Aedifex Pvt Ltd	S. P. Pandey

(Sub Matter: SUMMONS FOR JUDGT/0100258/2019)

**NM ARGUMENTS**

2.	SUMMARY CIVIL SUIT	101064/2016	M/s. Lona Industries Limited Vs M/s. Miraj Metals	M/s. Hariani And Co.
----	-----------------------	-------------	---	-------------------------

( Sub Matter: NOTICE OF MOTION/0104918/2016)

( Sub Matter: SUMMONS FOR JUDGT/0100396/2016)

**CITY CIVIL COURT MUMBAI**

**IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH**

**Court 59 Adhoc Civil Judge**

**CIVIL CAUSE LIST DATED 25-11-2020**

**SUMMONS FOR JUDGEMENT HEARING**

<b>Sr. No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
1.	SUMMARY CIVIL SUIT	100577/2014	RAVINDRA POONAMCHAND ANGARA Vs TITAN ENGINEERING COMPANY PVT LTD	H.V. CHANDE

(Sub Matter: SUMMONS FOR JUDGT/0100010/2019)

2.	SUMMARY CIVIL SUIT	100754/2014	1.MS. COTTAGE INDUSTRIES EXPOSITION LTD 2.SAGA OVERSEAS FZC  Vs FEDERAL EXPRESS CORPORATION FEDEX	SHAVEZ MUKRIWASIM ANSARI
----	-----------------------	-------------	---	--------------------------------

(Sub Matter: SUMMONS FOR JUDGT/0100006/2015)

**CITY CIVIL COURT MUMBAI**

**IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH**

**Court 59 Adhoc Civil Judge**

**CIVIL CAUSE LIST DATED 26-11-2020**

**SUMMONS FOR JUDGEMENT HEARING**

<b>Sr. No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
1.	SUMMERY CIVIL SUIT	100755/2014	Mr. Vinod Kapoorchand Mehta Vs Abbasko Food Tech Products Pvt. Ltd	H.V.Chande
( Sub Matter: SUMMONS FOR JUDGT/0100020/2019)				
2.	SUMMERY CIVIL	100668/2015	Yallava Nagappa Kunchikorve Vs Bhimrao N. Nanavde	Ramesh Jain and Mrs Kusum Jain
3.	SUMMERY CIVIL	100796/2015	1.Smt. Sunanda Shankar Mane 2.Babasahen Shankar Mane 3.Sachin Shankar Mane 4.Manisha Sunil Sargar Vs Shri. Sushil Dashrath Satarkar	Vijay S. Kokitkar

(Sub Matter: SUMMONS FOR JUDGT/0100214/2016)

**CITY CIVIL COURT MUMBAI**

**IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH**

**Court 59 Adhoc Civil Judge**

**CIVIL CAUSE LIST DATED 27-11-2020**

**SUMMONS FOR JUDGEMENT HEARING**

<b>Sr. No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
1.	SUMMARY CIVIL SUIT	103651/2012	MANITA TRILOK Vs AAKASH ASSOCIATES AND ANR	KAVITA S LALVANI CHANDRA NAIK AND ASSOC 4
2.	SUMMARY CIVIL SUIT	100968/2015	Newage Bearings Pvt. Ltd. Vs Nitin Castings Limited	Ganesh M. Shetty
(Sub Matter: SUMMONS FOR JUDGT/0100076/2016)				
3.	SUMMARY CIVIL SUIT	101243/2015	Bianca Equipments Vs 1.GPT-Rahee JV 2.GPT Infra Projects Ltd.	Ms. Kanga and Co.

( Sub Matter: SUMMONS FOR JUDGT/0100222/2016)